

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 111

CP (IB) No. 174/Chd/Pb/2023

IN THE MATTER OF
Saiyrah Garg

...

Petitioner

Versus

HDFC Bank & Ors.

...

Respondents

Under Section: 94, IBC 2016

Order delivered on 02.05.2024

CORAM:

SHRI. SATYA RANJAN PRASAD,
HON'BLE MEMBER (T)

SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)

PRESENT:

For the Applicant- : Ms. Divya Sharma, Advocate.
Personal Guarantor

For the RP : Ms. Niharika Sohal, Advocate.

ORDER

Let this matter be posted after week days' time. List on 06.06.2024.

Sd/-
(SATYA RANJAN PRASAD)
HON'BLE MEMBER (T)

Sd/-
(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)